

(b) if so, what steps have been taken to start such a factory?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) Yes, Sir.

(b) Government of India have set up a Technical Committee to consider the question of setting up a pig iron plant in Andhra Pradesh. The recommendations of the Committee are awaited.

**Smuggling of Foreign Exchange**

- Shri C. K. Bhattacharyya:
- Shri Tridib Kumar Chaudhuri:
- \*120. Shri S. M. Banerjee:
- Shri Rishang Keishing:
- Shri Jashwant Mehta:

Will the Minister of Finance be pleased to state:

(a) whether his attention has been drawn to a report published in Calcutta on the 10th July, 1962 that foreign exchange totalling about Rs. 14 lakhs has been smuggled out of the country by a gang;

(b) whether it is a fact that the Police seized about 700 files from the Reserve Bank of India in this connection; and

(c) whether it is also a fact that in some cases permits for foreign exchange have been granted to persons who had no passport?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). Yes, Sir.

(c) Permits for foreign exchange are granted by the Reserve Bank of India in all cases without reference to the passport. Authorised dealers, however, release foreign exchange only after endorsing the passport specifying the amount of exchange released.

**Fertilizer Factory in Madhya Pradesh**

\*121. **Shrimati Maimoona Sultan:** Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 2563 on the 5th June, 1962 and state:

(a) whether arrangements for the proposed fertilizer factory in Madhya Pradesh have been finalised;

(b) if so, the details thereof;

(c) whether it will be set up in the public or private sector; and

(d) when the execution of the project is likely to commence?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) to (c). It has now been decided to set up this factory in the public sector. Details are being worked out by the Fertilizer Corporation of India Ltd., who have been entrusted with its execution.

(d) By January, 1963.

**Children's Visit to Soviet Union**

\*122. **Shri Hem Barua:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a delegation of ten children left for Soviet Union to take part in 35-day international rest camp at Artek;

(b) if so, who selected these delegates;

(c) whether children were selected from all over the country; and

(d) if so, what criterion was laid down in selecting these delegates?

**The Minister of Education (Dr. K. L. Shrimali)** (a) to (d). The transfer of this question has since been accepted by the Ministry of External Affairs. The Minister of External Affairs will, therefore, answer the question on a subsequent date.

**Steel Plant in Madras**

- Shri Basumatari:
- Shri Jashvant Mehta:
- Shri Rameshwar Tantia:
- \*123. Shri Narendra Singh Mahida:
- Shrimati Renu Chakravartty:
- Shri Eswara Reddy:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether a final report has been received from either Norway or Ger-

man Democratic Republic to the feasibility of the proposed project of a steel plant in Madras; and

(b) if so, the final decision taken by Government for the implementation of this project?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) No, Sir.

(b) Does not arise.

#### Surplus Civilian Goods

\*124. { Shri Rameshwar Tantia:  
Shri Basumatri: .

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there some quantity of surplus civilian goods produced by Ordnance factories;

(b) if so, whether these surplus goods are sold in the open market;

(c) if so, what is the machinery set up by Government to look after the sales promotion of such goods; and

(d) what is the extent of the sale-proceeds thereof during the last year?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) to (d). Do not arise.

#### Foreign Exchange for Students

\*125. { Shri Indrajit Gupta:  
Shri Mohammad Elias:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that under the new foreign exchange restrictions, certain categories of students have been completely banned from proceeding to foreign universities for study;

(b) whether certain subjects and courses have also been placed on the restricted list; and

(c) if so, the details thereof?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). Yes, Sir.

(c) Under the new regulations, students going abroad for higher studies for non-technical subjects are allowed exchange only for certain approved subjects taken up in approved universities/institutions provided they hold certain minimum educational qualifications. Likewise, minimum educational qualifications have also been prescribed for diploma courses in technical subjects and apprenticeship training. The list of banned subjects is placed on the table of the House. [See appendix I, annexure No. 27].

#### Special Alloy Steel Plant in Kanpur

{ Shri S. M. Banerjee:  
\*126. { Shri Rameshwar Tantia:  
Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

(a) the further progress that has been made regarding establishment of Special Alloy Steel Plant in Kanpur;

(b) whether difficulties with regard to getting power have since been solved; and

(c) when this factory is likely to be established?

**The Minister of Defence (Shri Krishna Menon):** (a) The establishment of an Alloy and Special Steel Plant has been accepted in principle. The question of going out to tender for plant and machinery requirements is under active consideration of the Government.

(b) The supply of power in adequate quantities for present consumption and future expansion is one of the factors which Government have under consideration.

(c) It is not possible at present to give any date with precision.